

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5691/2020**

This the 13th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Baha-ud-Din, Age 39 years, S/o Noor-ud-Din R/o Khomani Chowk, Bemina Budgam and 40 ors.

.....Applicants

(Advocate:- Mr. Bashir Ahmad Zargar)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Government Public Health Engineering/Irrigation and Flood Control Department, Civil Secretariat, Srinagar/Jammu and 2 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicant submits that the T.A. has become infructuous on account of certain developments which have taken place subsequently.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*